# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA

### **UNSTARRED QUESTION NO- #1659**

TO BE ANSWERED ON- 21/12/2022

#### **PMAAGY STATUS**

1659 # DR. KIRODI LAL MEENA: SMT. MAUSAM NOOR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of 'Pradhan Mantri Adi Adarsh Gram Yojana' (PMAAGY);
- (b) the details of budget, objectives, targets and eligibility with regard to said Scheme;
- (c) whether villages having a population of more than five hundred and fifty per cent tribal population shall be developed as PMAAGY under the above said scheme; and
- (d) if so, whether Government has any data in this regard, if so, the details of total number and names of various villages included under PMAAGY from West Bengal and in Dausa, Alwar, Sawai Madhopur, Pratapgarh, Banswara, Udaipur and Pali districts of Rajasthan?

#### **ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a) to (d): Government has revamped the earlier Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', for implementation during 2021-22 to 2025-26, which aims at integrated development of villages with significant tribal population covering about population of 4.22 crore (About 40% of the total Tribal Population). It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. The main objective of this scheme is to achieve integrated socioeconomic development of selected villages through convergence approach. It includes the following components.
  - i. Preparing Village Development Plan based on the needs, potential, and aspirations;
  - ii. Maximizing the coverage of individual / family benefit schemes of the Central / State Governments;
  - iii. Improving the infrastructure in vital sectors like health, education, connectivity and livelihood;

The scheme envisions to bridge gaps in 8 important sectors of development viz. Road connectivity (Internal and Intervillage /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. A sum of ₹20.38 lakh per village as 'Gap-filling' has been provisioned for approved activities including administrative expenses under PMAAGY. Besides States / UTs are encouraged for convergence of resources as Central / State Scheduled Tribe Component (STC) funds and other financial resources available with them for saturation of gaps in the villages identified under PMAAGY.

During 2021-22 and 2022-23, a total of about 16554 villages have been taken up. So far, an amount of Rs. 1927.00 Crore has already been released to the States and Village Development Plan in respect of 6264 villages have been approved for implementation. The State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released as on 16.12.2022 is at **Annexure1**.

The list of villages included under PMAAGY in West Bengal and in Dausa, Alwar, Sawai Madhopur, Pratapgarh, Banswara, Udaipur and Pali districts of Rajasthan is at **Annexure -2**.

Annexure 1 referred in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. #1659 for 21.12.2022 regarding "PMAAGY status"

State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released

(Rs. in lakh)

S. No.	Name of State	No. of Villages	2021-22		2022-23 (as on 16.12.2022)	
		Total No. of	Villages	Total	Villages	Funds
		Villages	Approved	Released	Approved	Released
1	Andhra Pradesh	517	109	0.00	94	0.00
2	Arunachal Pradesh	141	72	733.68	26	0.00
3	Assam	1700	858	8743.02	309	10317.37
4	Bihar	184	76	774.44	34	0.00
5	Chhattisgarh	4029	1530	15595.8	733	23021.82
6	DNDD	55	12	0.00	10	173.23
7	Goa	21	4	0.00	4	0.00
8	Gujarat	3764	1562	15916.78	684	19401.76
9	Himachal Pradesh	90	37	377.03	16	0.00
10	J & K	302	64	0.00	55	932.39
11	Ladakh	132	28	0.00	24	407.60
12	Jharkhand	3891	819	6531.79	707	6915.28
13	Karnataka	507	210	2139.9	92	937.48
14	Kerala	6	1	0.00	1	0.00
15	Madhya Pradesh	7307	1538	12268.76	1329	13542.51
16	Maharashtra	3605	759	0.00	655	13485.495
17	Manipur	254	53	427.98	46	295.47
18	Meghalaya	836	176	0.00	152	3342.30
19	Mizoram	344	72	580.83	63	641.97
20	Nagaland	530	112	886.53	96	681.60
21	Odisha	1653	348	2771.68	301	1001.24
22	Rajasthan	4302	906	7224.71	782	15269.66
23	Sikkim	62	13	0.00	11	0.00
24	Tamil Nadu	167	35	285.32	30	76.12
25	Telangana	533	222	2262.18	97	593.06
26	Tripura	375	79	631.78	68	904.48
27	Uttarakhand	64	13	0.00	12	0.00
28	Uttar Pradesh	183	39	0.00	33	0.00
29	West Bengal	874	184	0.00	159	2685.06
	Total	36428	9931	78152.21	6623	114625.895

Annexure 2 referred in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. #1659 for 21.12.2022 regarding "PMAAGY status"

## List of villages included under PMAAGY in West Bengal

S.No.	Name of District	Number of Villages selected under
		PMAAGY
1.	Bankura	90
2.	Barddhaman	25
3.	Birbhum	51
4.	Dakshin Dinajpur	46
5.	Darjiling	53
6.	Hugli	6
7.	Jalpaiguri	151
8.	Koch Bihar	1
9.	Maldah	64
10.	Murshidabad	10
11.	Nadia	7
12.	North Twenty Four Parganas	8
13.	Paschim Medinipur	121
14.	Puruliya	223
15.	South Twenty Four Parganas	2
16.	Uttar Dinajpur	16

List of villages included under PMAAGY in Dausa, Alwar, Sawai Madhopur, Pratapgarh, Banswara, Udaipur and Pali districts of Rajasthan

S.No.	Name of District	Number of Villages selected under
		PMAAGY
1.	Dausa	224
2.	Alwar	98
3.	Sawai Madhopur	141
4.	Pratapgarh	354
5.	Banswara	939
6.	Udaipur	905
7.	Pali	37

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